

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:614
ANSWERED ON:25.02.2010
CHANGE IN THE NAME OF HIGH COURT
Reddy Shri Anantha Venkatarami

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether Government is considering any proposal to change the names of some High Courts following new nomenclatures of the cities where they are located;
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

(a): Yes, Sir.

(b) & (c): The proposals of change of names of the `Bombay High Court` as the `Mumbai High Court`, the `Calcutta High Court` as the `Kolkata High Court`, the Gauhati High Court as the `Guwahati High Court` and the `Madras High Court` as the `Chennai High Court` is under consideration of the Government.